

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 253/16	TP 104/17	Hearing	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs 3Mindlogicx Infratec Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Rajkumar MD 9620212325	Petitioner	
2	Aparna Kulkarni	Respondent	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner is directed to comply the objections raised by the Registry. Counsel has filed a memo along with Invoices. Counsel for respondent reported that she has received Form-5 and she requested time to file objections.

List it on 14.09.2017.


MEMBER (J)


MEMBER (T)